

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,

AT CHENNAI

O. A. No. 155 of 2025

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based
on the news item in Munsif News 24x7 dated 04.07.2025
titled "Hafeezpet Lakes under Siege: Residents expose illegal
constructions and sewage dumping demands action"

And

Central Pollution Control Board, Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi and Ors.

... Respondent(s)

REPORT FILED BY THE DISTRICT COLLECTOR, RANGA REDDY
DISTRICT - R3

S. NO.	DATE	DESCRIPTION	PG. NO.
1.	20.05.2026	Report of the 3 rd Respondent - The District Collector, Ranga Reddy District	1
2.	25.03.2026	ANNEXURE - I Letter from the Deputy Collector & Tahsildar to the Revenue Divisional Officer	6

Place: Chennai

Date: 20.05.2026


Mrs. H. Yasmeen Ali

Standing Counsel for the 3rd Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.155 of 2025 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the news item in Munsif News 24x7 dated 04.07.2025 titled "Hafeezpet Lakes under Siege: Residents expose illegal constructions and sewage dumping demands action"

And

Central Pollution Control Board, Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi and Ors.

Respondent(S)

.....

Report filed by the District Collector, Ranga Reddy District.

It is to submit that the Hon'ble NGT, Chennai in its Order Dated.30.09.2025 & 24.11.2025 directed to file compliance report before the Hon'ble Tribunal.

In this regard it is submitted the Brief facts of the case is as under;-

The Hon'ble NGT in OA NO.155 of 2025(SZ), Dated.03.09.2025 stating that a Suo Moto case taken by the NGT on the news item published in Munsif News 24*7 Dated.04.07.2025 titled "Hafeezpet Lakes under Siege: Residents expose illegal constructions and sewage dumping demand action" and registered as OA.No.344 of 2025(PB) and subsequently, the matter was transferred to NGT and renumbered as OA.NO.155 of 2025(SZ) and in the said matter hearing was conducted on.30.09.2025 & 24.11.2025 and passed the orders with a direction to file the replies/report in the subject matter and requested to submit replies/report. None submission of report the Hon'ble NGT, has posted the matter on.12.02.2026 for completion of pleadings.

In this regard, it is submitted that in comply with orders of the Hon'ble NGT, dated.24.11.2025, the Revenue Divisional Officer Rajendernagar has submitted report based on the report submitted by the DC & Tahsildar Serlingampally that the matter has been enquired locally by field staff, whereby, it has been noticed that, part of land covered in FTL/Buffer area of said Mangalvani Lake and Kothakunta lake situated at Hafeezpet village, are under Encroachment.

As such, in order to ascertain the details of encroachments in FTL/Buffer area of said Mangalvani Lake and Kothakunta Lake situated at Hafeezpet Village, the Executive Engineer, NTD, Mandal Girdawar & Surveyor of Serlingampally Mandal were conducted joint inspection and it was identified the following encroachments in respect of FTL/Buffer area of the Mangalvanai Lake and Kotha kunta Lake situated at Hafeezpet Village which are as follows: -

KOTHA KUNTA:

Si.No	Name of the encroacher	Sy.No	Extent /Area	Type of structure	Buffer / FTL
1	J.Chandramma	104	80 Sq.yards	ACC Rooms	Buffer
2	J.Chandraiah	104	80 Sq.yards	ACC Rooms	Buffer
3	S.Malles Goud	104	80 Sq.yards	ACC Rooms	Buffer
4	Mudiraj Sangam Office	104	300 Sq.yards	Open	Buffer
5	B.Hemalatha	104	125 Sq.yards	ACC Rooms	Buffer
6	Mangali Sangam office	104	100 Sq.yards	ACC Rooms	Buffer
7	K.Malles Mudiraj	104	100 Sq.yards	ACC Rooms	Buffer
8	A.Janardhan	104	100 Sq.yards	Tin Sheets	Buffer
9	R.Lalu	104	100 Sq.yards	ACC Rooms	Buffer
10	A.Laxmamma	104	100 Sq.yards	ACC Rooms	Buffer
11	M.Shiva M.chenamma and Raghavendra	104	295 Sq.yards	ACC Rooms covered by compound wall	Buffer and FTL
12	N.Shekar	104	80 Sq.yards	ACC Rooms	FTL
13	M.Venkaresh	104	80 Sq.yards	ACC Rooms	FTL
14	Raju	104	100 Sq.yards	Car parking Area covered with compound wall	Buffer

15	K.Ashwini	104	40 Sq.yards	ACC Rooms	FTL
16	J.Rangayya	104	50 Sq.yards	ACC Rooms	Buffer
17	Venkatesh	104	200 Sq.yards	ACC Rooms and shutter	Buffer
18	Venkatesh Chary	104	70 Sq.yards	ACC Rooms	Buffer
19	Venkatesh Chary	104	180 Sq.yards	G+2	Partly Buffer
20	Venkatesh Chary	104	40 Sq.yards	ACC Rooms	Partly Buffer
21	Vamshi	104	80 Sq.yards	ACC Rooms	Partly Buffer
22	Datrinath Goud	102	51 Sq.yards	Turf and Beach volleyball court	Partly Buffer
23	Sairam lake city	102	50 Sq.yards	Play area covered by compound wall	Buffer
24	20 feet Road	102 & 104	1160 Sq.yards	-	Buffer
25	Kattamaisamma Temple	104	105 q.yards	-	Buffer
26	Vinayak nagar colony park	102	300 Sq.yards	Park	Partly Buffer

MANGALVANI KUNTA:

Sl.No	Name of the encroacher	Sy.No	Extent /Area	Type of structure	Buffer / FTL
1	Adithya Apartments	78	70 Sq.yds	Apartments	Buffer
2	Himagiri Heights	78	100 Sq.yds	Apartments(G+5)	FTL
3	Dolphin Castle	78	50 Sq.yds	Apartments(G+5)	FTL
4	Janaki Balakrishna Residency	78	190 Sq.yds	Apartments(G+3)	Buffer

Abstract:-

Sl.No	Name of the Lake	Extent covered under encroachment in FTL area	Extent covered under encroachment in Buffer area	Extent covered under encroachment in both FTL & Buffer area	Total extent in Sq.yards
1	Kotha Kunta	200 Sq.yards	3456 Sq.yards	295 Sq.yards	3951 Sq.yards
2	Mangalvani Kuntga	150 Sq.yards	260 Sq.yards		410 Sq.yards

Further, on verification of the HMDA Lakes Site, in which the above lakes preliminary notified Lakes covering the extent as follows; -

1. Kotha Kunta Lake ID 3715 - PN Notified on.14.05.2014,
Area of the Tank up to FTL: AC.11.454gts.

2. Mangalvani Kunta Lake ID 3700/E/15 - PN Notified on.17.10.2017
Area of the Tank up to FTL: AC.1.696gts.

In this connection, it is submitted that, that the HYDRAA is vested with the responsibility of protecting and rejuvenating lakes and other water bodies within the limits of the Outer Ring Road (ORR), as mandated by G.O. Ms. No. 99, MA&UD Department, Dated: 19.07.2024. In addition to this responsibility, the Commissioner, HYDRAA, has been appointed as the Chairman of the Lake Protection committee (LPC) G.O.Ms No. 129. MA&UD Department. Dated: 18-09-2024., tasked with coordinating efforts across various stakeholder departments to ensure the effective management, restoration, and protection of lakes and water bodies in the region. As such, this office addressed letter to Commissioner, Hydraa to initiate further action for removal encroachments in FTL & Buffer area of the aforementioned lake and this office addressed letter to RDO, Rajendernagar and EE, NTD and DC & Tahsildar Serilingampally to submit the Final notification proposals of the above Lakes.

In view of the above, it is requesting to kindly appraise the same facts before the Hon'ble NGT, Southern Zone and may please be closed or orders as deemed fit and proper be passed in the circumstances reported.



District Collector,
Ranga Reddy District.



GOVERNMENT OF TELANGANA
REVENUE DEPARTMENT

From:
Sri K. Mahipal Reddy
Deputy Collector & Tahsildar,
Serilingampally Mandal,

To
The Revenue Divisional Officer,
Rajendranagar Division.

Sir,

Lr.No B/157/2026, Dated: 25.03.2026

Sub:- National Green Tribunal - Rangareddy District - Rajendranagar Division - Serilingampally Mandal - Hafeezpet village - Hon'ble NGT has taken up Suo moto case on the News item Published in Munsif News 24*7 Dated. 04.07.2025 title "Hafeezpet lakes under Siege and regisrered as OA No. 344 of 2025 (PB) and the same renumbered as O.A. No. 155 of 2025 (SZ) - Post the matter on 24.11.2025 - Requested to file the replies / report - Joint inspection proposed - Report submitted - Reg.

- Ref:- 1. Hon'ble NGT, Regisrered the case in O.A. No. 155 of 2025 (SEZ) on the News Item published News Item Published in Munsif News 24*7 Dated. 04.07.2025.
2. The Addl. Collector (LB), Rangareddy District Lr No. LP2/2980/2025 Dt. 25.10.2025.
3. This office letter even dated. 09.02.2026 addressed to EE, NTD.
4. This office Memo to the Girdawar/Surveyor even dated. 09.02.2026.
5. Joint report of the Mandal Girdawar and Surveyor, Serilingampally Mandal dt. .03.2026.

Kind attention is invited to the reference 2nd cited wherein the Addl. Collector (LB), Rangareddy District has informed that, the National Green Tribunal, Southern Zone, Chennai has taken up the Suo Moto Case on the News item published in Munsif News 24*7 Dated. 04.07.2025 titled "**Hafeezpet Lakes under Siege: Residents expose illegal construction and sewage dumping demand action**" and the matter has been registered as OA No. 344 of 2025 (PB) and subsequently, the mater was transferred to NGT and renumbered as OA No. 155 of 2025 (SZ) and the said matter hearing was conducted on 30.09.2025 and passed the orders with a direction to file the replies / report in the subject matter.

Further, the Addl. Collector (LB), Rangareddy District has requested to through the above orders passed by the Hon'ble NGT and submit the detailed report in the matter.

On perusal of the contents of News item published in Munsif News 24*7 Dated. 04.07.2025 titled "Hafeezpet Lakes under Siege: Residents expose illegal construction and sewage dumping demand action", it has been noticed that, one of the allegation of the news item is regarding illegal constructions in the lake areas of Mangalvani Lake and Kothakunta lake situated at Hafeezpet village, Serilingampally Mandal.

In this regard, the matter has been enquired locally by this office field staff, whereby, it has been noticed that, part of land covered in FTL/Buffer area of said Mangalvani Lake and Kothakunta lake situated at Hafeezpet village, are under Encroachment.

As such, in order to ascertain the details of Encroachments in FTL/Buffer area of said Mangalvani Lake and Kothakunta lake situated at Hafeezpet village, the Executive Engineer, NTD the Mandal Girdawar & Surveyor of Serilingampally Mandal have been instructed to conduct joint inspection and to submit the report on encroachments. In turn, the Addl. Mandal Girdawar and Surveyor, Serilingampally Mandal who have conducted joint inspection along with field staff of Irrigation and submitted a report vide reference 5th cited along with details of encroachments which are existing in FTL/Buffer area of said Mangalvani Lake and Kothakunta lake of Hafeezpet village. The Details are as follows:

KOTHA KUNTA:

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4	Janaki Balakrishna Residency	78	190 Sq.yds	Apartments(G+3)	Buffer

This is submitted for favour of kind information and to issue necessary instructions in the matter as deemed fit.

Yours faithfully,

[Signature]
25/03/2016
Deputy Collector & Tahsildar,
Serilingampally Mandal

Copy submitted to the District Collector, Rangareddy District for favour of kind information.